

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3242
TO BE ANSWERED ON 12.07.2019

Environmental Clearance for Airports in Andhra Pradesh

3242. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has sanctioned environmental clearances for proposed/ongoing airports in Andhra Pradesh;
- (b) if so, the details and the present status thereof, airport-wise; and
- (c) if not, the reasons there for?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) In the state of Andhra Pradesh, the Ministry of Environment, Forest and Climate Change (MoEF &CC) has accorded environmental clearances stipulating environmental safeguards following the provisions of the EIA Notification, 2006 under the Environment (Protection) Act, 1986, to the following five (5) airport projects in the last 3 years:-

- I. Extension of Runway at Rajahmundry Airport at Village Madhurapudi, District East Godavari, Andhra Pradesh in favour of M/s Airports Authority of India on 6th March, 2017.
- II. Development of Green Field Airport at Village Kannamadakala & Pudicherla, Mandal Oravakallu, Kurnool District, Andhra Pradesh in favour of M/s Bhogapuram International Airport Corporation Ltd on 7th June, 2017.
- III. Development of Greenfield Airport at village Damavaram and KK Gunta, Mandal Dagadarthi, District Nellore, Andhra Pradesh in favour of M/s Bhogapuram International Airport Corporation Ltd on 7th June, 2017.
- IV. Extension of Runway 26 at Vijayawada Airport, Tehsil Gannavaram, Dist Krishna, Andhra Pradesh in favour of M/s Airport Authority of India on 10th August, 2017.
- V. Development of Greenfield International Airport at Tehsil Bhogapuram, District Vizianagaram, Andhra Pradesh in favour of M/s Bhogapuram International Airport Corporation Ltd on 14th August, 2017.
